

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:1469  
ANSWERED ON:27.02.2003  
ILLEGAL VENDERS AT NEW/OLD DELHI RAILWAY STATIONS  
AKHILESH SINGH

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Government have launched any campaign to remove the illegal vendors from the New and Old Delhi Railway Stations;
- (b) if so, the details thereof;
- (c) whether the concerned officers have received any threat to immediately discontinue the campaign;
- (d) if so, the action taken by the Government in this regard;
- (e) whether the Government are fully committed to remove the illegal vendors from the New Delhi and Old Delhi Railway Stations; and
- (f) if so, the programme formulated for this purpose?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS ( SHRI BANDARU DATTATRAYA )

- (a): Yes, Sir.
- (b): During the year 2002, 1624 illegal vendors/hawkers persons were arrested by RPF and Delhi Railway Police from New Delhi and Old Delhi Railway Stations.
- (c): No, Sir.
- (d): Does not arise.
- (e) & (f): Yes, Sir. Regular/Special raids are being conducted by Delhi Railway Police and RPF against illegal vendors/hawkers under section 144 of The Railways Act. It is a continuous on going programme.